



\$~27 to 130

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

# **CNR No. DLHC013704972018**

+ W.P.(C) 10999/2018

**M/S PYRAMID INFRATECH PRIVATE LIMITED**

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

**UNION OF INDIA & ORS.**

.....Respondents

Through: Ms. Pratima N Lakra, CGSC  
with Ms. Santha Smruthi, Adv.  
for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Adv.

(28)

# **CNR No. DLHC014208692018**

+ W.P.(C) 12647/2018

**LIFESTYLE INTERNATIONAL PVT. LTD.**

.....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Sparsh Bhargava, Ms.  
Ishita Farsaiya, Ms. Vanshika  
Taneja, Mr. Aryan Singh, Ms.  
Siddhi Sharma, Adv.  
Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

**UNION OF INDIA & ORS.**

.....Respondents

Through: Ms. Arti Bansal, CGSC, Ms.  
Shruti Goel, Ms. Neha  
Ghugtyal, Adv. for UOI.



(29)

# **CNR No. DLHC010136652019**

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. ....Petitioners

Through: Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Mohit Gupta, Adv. for UOI.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(30)

# **CNR No. DLHC010421812019**

+ W.P.(C) 11253/2019, CM APPL. 46337/2019, CM APPL. 60950/2026

LIFESTYLE INTERNATIONAL PVT. LTD. ....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Aryan Singh, Ms. Siddhi Sharma, Advs.

Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi, Ms. Meenal Songire, Mr. Purnendu Bajpai, Advs.

versus

UNION OF INDIA & ORS. ....Respondents



Through: Mr. Rajesh Kumar, SPC with  
Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(31)

# **CNR No. DLHC010105342020**

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

.....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Sparsh Bhargava, Ms.  
Ishita Farsaiya, Ms. Vanshika  
Taneja, Mr. Aryan Singh, Ms.  
Siddhi Sharma, Advs.  
Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.  
Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

.....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(32)

# **CNR No. DLHC010210862020**

+ W.P.(C) 4824/2020, CM APPL. 2183/2021

M/S CILANTRO DINERS PVT. LTD

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.



versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.

(33)

# **CNR No. DLHC010215292020**

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.  
Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(34)

# **CNR No. DLHC010252832020**

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.  
Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.



versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vivek Goyal, CGSPC with  
Mr. Aryan Aggarwal, Adv. for  
UOI.

(35)

# **CNR No. DLHC010313532020**

+ W.P.(C) 9146/2020

LITE BITE TRAVELS FOODS PVT LTD .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.  
Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam kumar, GP for  
UOI.

(36)

# **CNR No. DLHC010080302021**

+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD .....Petitioner  
Through: Mr. Rohan Shah, Sr. Adv. with  
Mr. Mihir Deshmukh, Mr. Rajat  
Mittal, Mr. Jay Gandhi, Ms.  
Megha, Mr. Subham Kumar,  
Mr. Priyanshu, Advs.  
Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus



UNION OF INDIA AND ORS.

.....Respondents

Through: Ms. Anubha Bhardwaj, CGSC  
with Ms. Ananaya Shamshery,  
Ms. Manavi Dhingra, Mr.  
Sparsh Sharma, Advs. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(37)

# **CNR No. DLHC010025892020**

+ W.P.(C) 1765/2021

M/S LE REVE

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Mr. Naveen, Advs.  
Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam kumar, GP for  
UOI.

(38)

# **CNR No. DLHC010025902020**

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.  
Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.

versus



UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]

(39)

# **CNR No. DLHC010091112021**  
+ W.P.(C) 1852/2021, CM APPL. 5359/2021, CM APPL.  
29026/2021, CM APPL. 29027/2021  
M/S SUBWAY SYSTEMS INDIA PVT LTD .....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Satya Ranjan Swain, CGSC  
for UOI.

(40)

# **CNR No. DLHC010093582021**  
+ W.P.(C) 1951/2021, CM APPL. 5705/2021, CM APPL.  
5706/2021  
M/S SUB WEST RESTAURANTS LLP .....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]

(41)

# **CNR No. DLHC010103792021**  
+ W.P.(C) 2440/2021  
BONNE SANTE .....Petitioner  
Through: Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Ms. Pratima N Lakra, CGSC  
with Ms. Santha Smruthi, Adv.  
for UOI.



(42)

#

**CNR No. DLHC010113152021**

+

W.P.(C) 2785/2021, CM APPL. 8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi Bhisht, Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(43)

#

**CNR No. DLHC010139082021**

+

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD .....Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Ms. Tanya, Mr. Atif Abdullah Khan, Advs. for UOI.  
Mr. Yunus Malik, Mr. Nishant, Advs. for R-2&3.

(44)

#

**CNR No. DLHC010157192021**

+

W.P.(C) 4600/2021

INOX LEISURE LIMITED. ....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Saurabh Duggar, Mr. Arihant Tater, Advs.



versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Ms. Saumya  
Srivastav, Adv. for UOI.  
Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(45)

# **CNR No. DLHC010162022021**  
+ W.P.(C) 4794/2021, CM APPL. 14802/2021  
YELLOW SUN RESTAURANTS PRIVATE LIMITED

.....Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit  
Abhishek, Mr. Prince Nagpal,  
Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Ajay Kumar Pandey, SPC  
with Ms. Sonam, Adv.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(46)

# **CNR No. DLHC010032042020**  
+ W.P.(C) 4954/2021, CM APPL. 15205/2021, CM APPL.  
46404/2021  
M/S KRISHNA TRADING COMPANY

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.



versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Pratima N Lakra, CGSC  
with Ms. Santha Smruthi, Adv.  
for UOI.

Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Adv.

(47)

# **CNR No. DLHC010395422021**

+ W.P.(C) 14666/2021, CM APPL. 46201/2021, CM APPL.  
46202/2021, CM APPL. 46203/2021

ANAND RATHI

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Piyush Beriwal, Adv. for  
R-1.

Mr. Yunus Malik, Mr. Nishant,  
Adv. for R-2&3.

(48)

# **CNR No. DLHC010408302022**

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD

.....Petitioner

Through: Ms. Soumya Shrivastava, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Rakesh Kumar, SPC with  
Mr. Sunil, Mr. Raghavan  
Mendiratta, Adv. for UOI.

Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman



Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(49)

# **CNR No. DLHC010013872023**  
+ W.P.(C) 683/2023, CM APPL. 2679/2023, CM APPL.  
3317/2026  
RAJKOTIA MEDICARE PVT. LTD. ....Petitioner

Through: Mr. Sparsh Bhargava, Ishita  
Farsaiya, Ms. Vanshika Taneja,  
Mr. Aryan Singh, Ms. Siddhi  
Sharma, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Santosh Kumar Pandey,  
Adv. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.  
Mr. Devvrat Yadav, Mr. Kartik  
Sharma, Mr. Srikrishna Kumar  
Yadav, Ms. Ragini Kumari,  
Advs.

(50)

# **CNR No. DLHC010342342024**  
+ W.P.(C) 8228/2024  
M/S. UMANG REALTECH PRIVATE LIMITED

.....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Sumit K. Batra, Ms.  
Priyanka Jindal, Advs. for  
GNCTD.



(51)

#

**CNR No. DLHC010679232024**

+

W.P.(C) 14051/2024, CM APPL. 58805/2024

M/S ASIAN RADHIKA MULTIPLEXES PVT LTD

.....Petitioner

Through: [appearance not given.]

versus

SH HRUSHIKESH AND ANR

.....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(52)

#

**CNR No. DLHC010664402025**

+

W.P.(C) 13902/2025

ADVANCE INDIA PROJECTS LIMITED

.....Petitioner

Through: [appearance not given.]

versus

DIRECTOR GENERAL OF ANTI-PROFITEERING & ORS.

.....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.  
Mr. Puspraj Singh, Adv. for R-  
4 & 5 with R-4 through VC.  
Mr. Kshitij Chhabra, SPC with  
Mr. Priyanshu Chhabra, Mr.  
Abhijeet Vikram Singh, Advs.  
for R-6.

(53)

#

**CNR No. DLHC010303682019**

+

W.P.(C) 7910/2019, CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD

.....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,



Advvs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Ms. Saumya  
Srivastav, Adv. for UOI.

(54)

# **CNR No. DLHC010305042019**  
+ W.P.(C) 7911/2019  
SATTVA DEVELOPERS PVT. LTD .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advvs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]

(55)

# **CNR No. DLHC010457162019**  
+ W.P.(C) 12355/2019  
PARAMOUNT, PROPBUILD PVT. LTD. ....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Ruchir Mishrra, Mr. Sanjiv  
Kr Saxena, Mr. Mukesh Kr  
Tiwari, Ms. Reba Jena Mishra,  
Ms. Poonam Shukla, Advvs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advvs.



(56)

# **CNR No. DLHC010470622019**

+ W.P.(C) 12717/2019

**BHARTIYA CITY DEVELOPERS PVT LTD** .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

**UNION OF INDIA & ORS.** .....Respondents

Through: Mr. Vikram Jetly, CGSC with  
Ms. Shreya Jetly, Adv. for UOI.

(57)

# **CNR No. DLHC010477192019**

+ W.P.(C) 12847/2019, CM APPL. 52474/2019

**RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.  
LTD.** .....Petitioner

Through: [appearance not given.]

versus

**UNION OF INDIA & ORS.** .....Respondents

Through: Mr. Vikram Jetly, CGSC with  
Ms. Shreya Jetly, Adv. for UOI.

(58)

# **CNR No. DLHC010114532020**

+ W.P.(C) 1406/2020, CM APPL. 4879/2020

**M/S FRIENDS LAND DEVELOPERS** .....Petitioner

Through: Mr. Prakash Kumar, Adv.

versus

**UNION OF INDIA & ORS.** .....Respondents

Through: Mr. Rajesh Kumar, SPC with  
Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.  
Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish



Mishra, Advs.  
Ms. Sonia Sharma, Ms. Neha  
Chugh, Ms. Shambhvi Sharma,  
Advs. for R-2 & 3.

(59)

# **CNR No. DLHC010136762020**  
+ W.P.(C) 2083/2020, CM APPL. 7369/2020  
FUSION BUILDTECH PVT LTD .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Rajesh Kumar, SPC with  
Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.  
Mr. Aman Malik, Mr. Nishant,  
Advs. for R-2 & 3.

(60)

# **CNR No. DLHC010138202020**  
+ W.P.(C) 2084/2020, CM APPL. 7371/2020  
ASTER INFRAHOME PVT LTD .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Rajesh Kumar, SPC with  
Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.  
Mr. Sameer Malik, Mr.  
Nishant, Advs. for R-2 & 3.



(61)

# **CNR No. DLHC010147632020**

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Advs.  
Mr. Aman Malik, Mr. Nishant,  
Advs. for R-2 & 3.

(62)

# **CNR No. DLHC010156132020**

+ W.P.(C) 2742/2020, CM APPL. 9552/2020

ACME HOUSING INDIA PVT. LTD. ....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Sameer Malik, Mr.  
Nishant, Advs. for R-2 & 3.

(63)

# **CNR No. DLHC010189272020**

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN  
AS M/S LODHA DEVELOPERS LTD.) & ANR .....Petitioners

Through: Mr. Kamal Sawhney, Mr.  
Deepak Thackur, Mr. Prashant  
Pratyay, Mr. Rishabh Mishra,  
Advs.

versus

UNION OF INDIA & ORS .....Respondents



Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(64)

# **CNR No. DLHC010189282020**

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

.....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam kumar, GP for  
UOI.

(65)

# **CNR No. DLHC010200822020**

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: [appearance not given.]

(66)

# **CNR No. DLHC010222872020**

+ W.P.(C) 5347/2020, CM APPL. 23558/2020

GAURSONS REALTECH PVT LTD

.....Petitioner

Through: Mr. Monish Panda, Mr. Mrinal  
Bharat Ram, Mr. Gaurav  
Dabas, Advs.

versus



UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Ms. Saumya  
Srivastav, Adv. for UOI.  
Mr. Vedansh Anand, SPC with  
Mr. Shivam Kumar, GP for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(67)

# **CNR No. DLHC010233882020**

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.  
LTD.

.....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.  
Mr. Aditya Singla, SSC with  
Ms. Arya, Mr. Dhananjay  
Gautam, Mr Akhil, Ms. Sakshi  
Chandna, Ms. Nehaol, Advs.  
Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Advs.



(68)

# **CNR No. DLHC010239442020**

+ W.P.(C) 5979/2020

EMAAR MGF LAND LTD

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Piyush Beriwal, Adv. for  
R-1.  
Mr. Parangat Pandey, Adv. for  
R-3.

(69)

# **CNR No. DLHC010300602020**

+ W.P.(C) 8751/2020, CM APPL. 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

.....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Ms. Saumya  
Srivastav, Adv. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(70)

# **CNR No. DLHC010331392020**

+ W.P.(C) 9931/2020

M/S. NIRALA PROJECTS PVT. LTD.

.....Petitioner

Through: [appearance not given.]

versus



UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.

(71)

# **CNR No. DLHC010331422020**  
+ W.P.(C) 9934/2020, CM APPL. 31623/2020, CM APPL.  
31624/2020  
M/S S3 BUILDWELL LLP ....Petitioner  
Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam kumar, GP for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(72)

# **CNR No. DLHC010331432020**  
+ W.P.(C) 9935/2020, CM APPL. 31625/2020, CM APPL.  
31626/2020  
M/S. JMK HOLDINGS PVT. LTD. ....Petitioner  
Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam kumar, GP for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman



Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(73)

# **CNR No. DLHC010353532020**

+ W.P.(C) 10932/2020

M/S EMAAR MGF LAND LTD

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: [appearance not given.]

(74)

# **CNR No. DLHC010072902021**

+ W.P.(C) 990/2021

M/S BPTP LTD.

.....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Kishore Kunal, Ms. Ankita  
Prakash, Mr. Anuj Kumar,  
Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Himanshu Pathak, SPC  
with Mr. Mohit Gupta, Adv. for  
UOI.

Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(75)

# **CNR No. DLHC010023132020**

+ W.P.(C) 997/2021, CM APPL. 2721/2021

M/S MAN REALTY LTD & ANR.

.....Petitioners

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.



versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jammal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.

(76)

# **CNR No. DLHC010109992021**  
+ W.P.(C) 2676/2021, CM APPL. 7906/2021  
HORIZON PROJECTS PRIVATE LIMITED .....Petitioner  
Through: Mr. Kumar Visalaksh, Mr. Udit  
Jain, Mr. Ajitesh Dayal Singh,  
Mr. Saurabh Duggar, Mr.  
Arihant Tater, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Rajesh Kumar, SPC with  
Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.  
Mr. Parangat Pandey, Adv. for  
R-3.

(77)

# **CNR No. DLHC010118092021**  
+ W.P.(C) 2970/2021  
M/S DRA AADITHYA PROJECTS PVT. LTD. ....Petitioner  
Through: Mr. Monish Panda, Mr. Mrinal  
Bharat Ram, Mr. Gaurav  
Dabas, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Yunus Malik, Mr. Nishant,  
Advs. for R-2 & 3.

(78)

# **CNR No. DLHC010161932021**  
+ W.P.(C) 4789/2021  
M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.



.....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Ms. Saumya  
Srivastav, Adv. for UOI.  
Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(79)

# **CNR No. DLHC010202622021**  
+ W.P.(C) 6337/2021, CM APPL. 19960/2021  
M/S PURI CONSTRUCTION PVT. LTD.

.....Petitioner  
Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Ruchir Mishrra, Mr. Sanjiv  
Kr Saxena, Mr. Mukesh Kr  
Tiwari, Ms. Reba Jena Mishra,  
Ms. Poonam Shukla, Advs. for  
UOI.  
Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Advs.



(80)

# **CNR No. DLHC010171402022**  
+ W.P.(C) 6983/2022, CM APPL. 21405/2022  
WTC NOIDA DEVELOPEMENT COMPANY PRIVATE  
LIMITED .....Petitioner  
Through: Mr. Shivam Singh, Mr.  
Shubham Janghu, Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Piyush Beriwal, Adv. for  
R-1.

(81)

# **CNR No. DLHC010524172022**  
+ W.P.(C) 12573/2022, CM APPL. 38062/2022, CM APPL.  
38063/2022  
M/S SWATI REALTY .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Sandeep Vishnu, SPC for  
UOI.  
Ms Suruchi Suri, Adv. for R-4.

(82)

# **CNR No. DLHC010329802022**  
+ W.P.(C) 12639/2022, CM APPL. 38309/2022, CM APPL.  
38310/2022, CM APPL. 39263/2022  
M/S PERFECT BUILDWELL PVT LTD .....Petitioner  
Through: Mr. Krishnamohan K Menon,  
Ms. Prerna Jain Kala, Adv.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: [appearance not given.]



(83)

# **CNR No. DLHC010335292022**  
+ W.P.(C) 12797/2022, CM APPL. 38922/2022, CM APPL. 38923/2022, CM APPL. 38924/2022  
VASAVI AND GP INFRA LLP .....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA .....Respondent  
Through: [appearance not given.]

(84)

# **CNR No. DLHC010359902022**  
+ W.P.(C) 13657/2022, CM APPL. 41646/2022, CM APPL. 41647/2022  
M/S DLF LIMITED .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Shashank Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Amit Gupta, SPC for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(85)

# **CNR No. DLHC010397022022**  
+ W.P.(C) 14835/2022  
M/S AIRMID REAL ESTATE LTD. ....Petitioner  
Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Kishore Kunal, Ms. Ankita Prakash, Mr. Anuj Kumar, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Rajesh Kumar, SPC with



Mr. Yash Narain, Ms. Pragya  
Nath, Advs. for UOI.

(86)

# **CNR No. DLHC010408282022**

+ W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR .....Petitioners

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA AND ORS. ....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(87)

# **CNR No. DLHC010524162022**

+ W.P.(C) 16178/2022, CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. ....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Manish Kumar, SPC with  
Ms. Pragya Bharti, Mr. Kumar  
Gaurav, Mr. Somnath  
Bhattacharjee, Advs. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.  
Ms. Anushree Narain, SSC with  
Mr. Apurv Yadav, Mr. Naman  
Choula, Advs.



(88)

#

**CNR No. DLHC010442832022**

+

W.P.(C) 16266/2022, CM APPL. 50925/2022, CM APPL. 50926/2022

PRASU INFRABUILD PVT LTD

.....Petitioner

Through: Mr. Tarun Jain, Mr. Divyansh Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(89)

#

**CNR No. DLHC010463972022**

+

W.P.(C) 16890/2022, CM APPL. 53510/2022, CM APPL. 53511/2022, CM APPL. 53512/2022

BHAGWATI INFRA

.....Petitioner

Through: Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi, Mr. Rishav Raj, Ms. Prachi Sharma, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Chiranjiv Kumar, Mr. Mukesh Sachdeva, Advs. for UOI.  
Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Aryaman Singh Chouhan, Mr. Aditya Chaudhary, Advs.

(90)

#

**CNR No. DLHC010472602022**

+

W.P.(C) 17132/2022, CM APPL. 54440/2022

WHEELABRATOR ALLOY CASTINGS LTD. ....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit



Jain, Mr. Ajitesh Dayal Singh,  
Mr. Saurabh Duggar, Mr.  
Arihant Tater, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]

(91)

# **CNR No. DLHC010004922022**  
+ W.P.(C) 246/2023, CM APPL. 939/2023, CM APPL. 940/2023  
M/S BHARTIYA URBAN PVT LTD (FORMERLY,  
BHARTIYA CITY DEVELOPERS PVT LTD)) ....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA AND OTHERS & ANR. ....Respondents  
Through: [appearance not given.]

(92)

# **CNR No. DLHC010107752023**  
+ W.P.(C) 3866/2023, CM APPL. 15035/2023  
ATS HOMES PVT LTD ....Petitioner  
Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.  
Ms. Anushree Narain, SSC with  
Mr. Apurv Yadav, Mr. Naman  
Choula, Advs.



(93)

# **CNR No. DLHC010257302023**  
+ W.P.(C) 9063/2023, CM APPL. 34491/2023, CM APPL. 34492/2023  
JKG CONSTRUCTION PVT LTD .....Petitioner  
Through: [appearance not given.]

versus

THE UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.

(94)

# **CNR No. DLHC010329792023**  
+ W.P.(C) 11180/2023, CM APPL. 43445/2023, CM APPL. 43446/2023  
M/S ATS TOWNSHIP PVT LTD. ....Petitioner  
Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Naginder Benipal, SPC  
with Mr. Ankit Siwach, Mr.  
Udit Vaghela, Mr. Jaskaran  
Singh, Mr. Saarthak Sethi, Mr.  
Arjun Baliyan, Mr. Tarvinder  
Pal Singh Makkar, Advs.  
Ms. Anushree Naraina, SSC  
with Mr. Apurv Yadav,  
Mr. Naman Choula, Advs.

(95)

# **CNR No. DLHC010356072023**  
+ W.P.(C) 11910/2023  
PAREENA INFRASTRUCTURE PVT. LTD. ....Petitioner  
Through: Mr. Vineet Bhatia, Mr.  
Aamnaya Jagannath Mishra,



Advs.

versus

UNION OF INDIA AND ORS. ....Respondents  
Through: Mr. Piyush Beriwal, Adv. for  
R-1.  
Ms. Anushree Narain, SSC with  
Mr. Apurv Yadav, Mr. Naman  
Choula, Advs.

(96)

# **CNR No. DLHC010433532023**  
+ W.P.(C) 14137/2023  
M/S SALARPURIA SIGNUM COMPLEX LLP .....Petitioner  
Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Akshat Singh, SPC for  
UOI.

(97)

# **CNR No. DLHC010454002023**  
+ W.P.(C) 14681/2023, CM APPL. 58468/2023  
ADHIRAJ CONSTRUCTIONS PVT LTD .....Petitioner  
Through: Mr. Bharat Raichandani, Mr.  
Deepak Khokhar, Mr.  
Chaitanya G. Tripathi, Mr.  
Rishav Raj, Ms. Prachi Sharma,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vedansh Anand, SPC with  
Mr. Shivam Kumar, GP for  
UOI.



(98)

# **CNR No. DLHC010072982019**

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED .....Petitioner

Through: Mr. Jawahar Lal, Mr. Sayyam  
Maheshwari, Advs.

Ms. Vanita Bhargava, Mr. Ajay  
Bhargava, Mr. Vishal  
Shrivastava, Mr. Abhay  
Agnihotri, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Kushagra Kumar, SPC for  
UOI.

Mr. Vikrant Nilesh Goyal, Mr.  
Inderpreet Singh, Mr. Kunal  
Dixit, Advs. for UOI.

Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(99)

# **CNR No. DLHC010104642019**

+ W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH SHRI ANKIT  
KHANDELWAL, PROPRIETOR .....Petitioner

Through: [appearance not given.]

versus

NATIONAL ANTI- PROFITEERING AUTHORITY  
THROUGH ITS SECRETARY & ORS. ....Respondents

Through: Mr. Kamal Sawhney, Mr.  
Deepak Thackur, Mr. Prashant  
Pratyay, Mr. Rishabh Mishra,  
Advs. for R-4.



(100)

# **CNR No. DLHC010113012019**

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED .....Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M Rastogi, Ms. Meenal  
Songire, Mr. Purnendu Bajpai,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Himanshu Pathak, SPC  
with Mr. Mohit Gupta, Adv. for  
UOI.  
Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Advs.

(101)

# **CNR No. DLHC010195492019**

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

.....Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay  
Bhargava, Mr. Vishal  
Shrivastava, Mr. Abhay  
Agnihotri, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.



(102)

# **CNR No. DLHC010236792019**  
+ W.P.(C) 5558/2019, CM APPL. 24368/2019  
UNICHARM INDIA PVT. LTD. ....Petitioner  
Through: [appearance not given.]

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jammal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.  
Mr. Himanshu Pathak, SPC  
with Mr. Mohit Gupta, Adv. for  
UOI.

(103)

# **CNR No. DLHC010299282019**  
+ W.P.(C) 7743/2019  
RECKITT BENCKISER INDIA PRIVATE LIMITED  
.....Petitioner  
Through: Mr. Jawahar Lal, Mr. Sayyam  
Maheshwari, Mr. Neeladari.C,  
Advs.

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.  
.....Respondents  
Through: Mr. Neeraj Garg, SPC with Mr.  
Sanjay Pal, GP with Mr.  
Soumyadeep Chakarborty, Mr.  
Prakhar Negi, Advs. for UOI.  
Mr. Syed Abdul Haseeb, CGSC  
with Mr. Muhammad Aamir  
Khan, Adv. for UOI.  
Mr. Ruchesh Sinha, Sr.  
Standing Counsel-CGST with  
Ms. Upasna Vashistha, Mr.  
Nikhil Kumar Singh, Mr.  
Lokesh Sharma, Advs.



Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(104)

# **CNR No. DLHC010312592019**

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

.....Petitioner

Through: Mr. Jawahar Lal, Mr. Sayyam  
Maheshwari, Advs.

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Respondents

Through: Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Advs.

Mr. Ravi Chawla, Ms.  
Aakarshika Chawla, Advs.

(105)

# **CNR No. DLHC010341092019**

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

.....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Piyush Beriwal, Adv. for R-  
1.

Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for R-3.

(106)

# **CNR No. DLHC010098742020**

+ W.P.(C) 969/2020, CM APPL. 5342/2020

NESTLE INDIA LTD. & ANR.

.....Petitioners

Through: Mr. V. Lakshmikumaran, Mr.



Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(107)

# **CNR No. DLHC010126192020**

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Vikram Jetly, CGSC with  
Ms. Shreya Jetly, Adv. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(108)

# **CNR No. DLHC010147012020**

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD, .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]



(109)

# **CNR No. DLHC010185612020**

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED.

.....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Vipul Agrawal, SSC with  
Mr. Gaoraang Ranjan, Ms.  
Harshita Kotru, Advs. for  
Revenue.

(110)

# **CNR No. DLHC010201152020**

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED

.....Petitioner

Through: Mr. Jawahar Lal, Mr. Sayyam  
Maheshwari, Advs.

versus

UNION OF INDIA AND ORS & ORS.

.....Respondents

Through: Mr. Ruchesh Sinha, Sr.  
Standing Counsel-CGST with  
Ms. Upasna Vashistha, Mr.  
Nikhil Kumar Singh, Mr.  
Lokesh Sharma, Advs.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(111)

# **CNR No. DLHC010201572020**

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD

.....Petitioner

Through: Ms. Ashwarya Sharma, Mr.  
Vivek Vaibhav, Mr. Keshav  
Jatwani, Mr. Devansh  
Srivastava, Ms. Niyati Trivedi,



Ms. Ananya Nigam, Mr. Binky  
Boruah, Ms. Ayushi Nagar,  
Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Adv.

(112)

# **CNR No. DLHC010204272020**  
+ W.P.(C) 4516/2020  
MCNROE CONSUMER PRODUCTS PVT. LTD.

.....Petitioner  
Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Kumar Visalaksh, Mr. Udit  
Jain, Mr. Ajitesh Dayal Singh,  
Mr. Saurabh Duggar, Mr.  
Arihant Tater, Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Adv.  
for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Adv.

(113)

# **CNR No. DLHC010206642020**  
+ W.P.(C) 4607/2020  
AFFINITI ENTERPRISES .....Petitioner  
Through: [appearance not given.]

versus



UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Adv.  
for UOI.  
Mr. Gibran Naushad, SSC with  
Mr. Suraj Shekhar Singh, Mr.  
Hasan Haider, Mr. Anish  
Mishra, Adv.  
Mr. Ravi Chawla, Ms.  
Aakarshika Chawla, Adv.

(114)

# **CNR No. DLHC010269402020**

+ W.P.(C) 7412/2020, CM APPL. 24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD .....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Adv.  
for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Adv.

(115)

# **CNR No. DLHC010352782020**

+ W.P.(C) 10901/2020, CM APPL. 34162/2020, CM APPL.  
34163/2020, CM APPL. 55627/2025

S.C. JOHNSON PRODUCTS PVT. LTD. ....Petitioner

Through: [appearance not given.]

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

.....Respondents



Through: Ms. Nidhi Raman, CGSC with  
Mr. Akash Mishra, Mr. Arnav  
Mittal, Advs. for UOI.

(116)

# **CNR No. DLHC010080382021**

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED .....Petitioner

Through: Mr. Rohan Shah, Sr. Adv.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(117)

# **CNR No. DLHC010025352020**

+ W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD. ....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Ms. Amritra Prakash, CGSC  
with Mr. Siddharth Srivastava,  
Adv. for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(118)

# **CNR No. DLHC010116142021**

+ W.P.(C) 2897/2021, CM APPL. 74447/2025

ITC LIMITED & ANR. ....Petitioners

Through: Mr. Tarun Gulati, Sr. Adv.  
with Mr. Ajay Aggarwal, Mr.  
Abhishek Dagar, Mr. Madhur



Aggarwal, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Piyush Beriwal, Adv. for  
R-1.

(119)

# **CNR No. DLHC010125912021**

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Satya Ranjan Swain, CGSC  
for UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(120)

# **CNR No. DLHC010127212021**

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.



Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(121)

# **CNR No. DLHC010127802021**

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE  
LTD

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Vivek Goyal, CGSPC with  
Mr. Aryan Aggarwal, Adv. for  
UOI.

Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(122)

# **CNR No. DLHC010194062022**

+ W.P.(C) 7781/2022, CM APPL. 23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD

.....Petitioner

Through: Ms. Purvi Sinha, Ms. Sakshi  
Bhisht, Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Rakesh Kumar, SPC with  
Mr. Sunil, Mr. Raghavan  
Mendiratta, Advs.

(123)

# **CNR No. DLHC010524182022**

+ W.P.(C) 12557/2022, CM APPL. 38027/2022, CM APPL.  
38028/2022



L OREAL INDIA PRIVATE LIMITED .....Petitioner  
Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(124)

# **CNR No. DLHC010408272022**  
+ W.P.(C) 15169/2022  
GELENMARK PHARMACEUTICAL LIMITED AND ANR  
.....Petitioners  
Through: Mr. Rohan Shah, Sr. Adv.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: [appearance not given.]

(125)

# **CNR No. DLHC010470222022**  
+ W.P.(C) 17073/2022, CM APPL. 54098/2022, CM APPL.  
68555/2025, CM APPL. 60954/2026  
ALLERGAN HEALTHCARE INDIA PVT. LTD  
.....Petitioner  
Through: Mr. Sparsh Bhargava, Ms.  
Ishita Farsaiya, Ms. Vanshika  
Taneja, Mr. Aryan Singh, Ms.  
Siddhi Sharma, Advs.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: [appearance not given.]

(126)

# **CNR No. DLHC010195912020**  
+ W.P.(C) 4131/2020



MS. SAMSONITE SOUTH ASIA PVT. LTD .....Petitioner

Through: Mr. Bharat Raichandani, Mr.  
Deepak Khokhar, Mr.  
Chaitanya G. Tripathi, Mr.  
Rishav Raj, Ms. Prachi Sharma,  
Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Ripudaman Bhardwaj,  
CGSC with Mr. Rajiv Kapoor,  
Ms. Kritika Malik, Advs. for  
UOI.  
Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(127)

# **CNR No. DLHC010275822020**

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS. ....Respondents

Through: [appearance not given.]

(128)

# **CNR No. DLHC010287272020**

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

.....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit  
Jain, Mr. Ajitesh Dayal Singh,  
Mr. Saurabh Duggar, Mr.  
Arihant Tater, Advs.

versus



UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farman Ali, CGSC with  
Ms. Usha Jamnal, Ms. Tanya,  
Mr. Atif Abdullah Khan, Advs.  
for UOI.  
Mr. Vipul Agrawal, SSC with  
Mr. Gaoraang Ranjan, Ms.  
Harshita Kotru, Advs. for  
Revenue.

(129)

# **CNR No. DLHC010362182022**

+ W.P.(C) 13715/2022, CM APPL. 41879/2022, CM APPL.  
45056/2022, CM APPL. 45505/2022

NY CINEMAS LLP

.....Petitioner

Through: Mr. Mihir Naniwadekar, Mr.  
Prateek Chadha, Mr. Ruturaj  
Gurjar, Mr. Sreekar Aechuri,  
Advs.

versus

UNION OF INDIA ORS.

.....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya  
Chaudhary, Advs.

(130)

# **CNR No. DLHC010412412022**

+ W.P.(C) 15289/2022

ANUTONE ACOUSTICS LIMITED

.....Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Agrim Arora, Mr. Shashank  
Maheshwari, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Anurag Ojha, SSC with  
Mr. Dipak Raj, Mr. Aryaman  
Singh Chouhan, Mr. Aditya



Chaudhary, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE ANIL KSHETARPAL**

**HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA**

**ORDER**

**09.09.2026**

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1. The present batch of 104 Writ Petition has been pending adjudication for quite some time now.
2. This Bench has been informed that *vide* order dated 29.01.2024, the constitutional validity of the provisions regarding Anti-Profiteering has been upheld. Appeals challenging the aforesaid decision have been filed before the Supreme Court, however, no interim order has been passed therein.
3. Mr. Tarun Gulati, learned senior counsel representing the Petitioners submits that each of these Petitions now require separate adjudication appreciating its peculiar facts and circumstances.
4. On the other hand, Mr. Anurag Ojha, learned counsel representing the Respondents, has bifurcated the batch of Petitions into two categories. The first category of Petitions, have been filed challenging the Notices issued by the Competent Authority, whereas, in the remaining cases, the challenge arises out of orders passed by National Anti-Profiteering Authority.
5. Keeping in view the aforesaid position, learned counsel representing the parties are directed to prepare a chart identifying the issues which require adjudication from the Court in each case.
6. Let a consolidated chart be filed before the next date of hearing to enable the Bench to commence hearing of the present Petitions.
7. It is clarified that for preparation of the said chart, the order dated 09.05.2025 shall be followed.



8. List for final disposal on 15.10.2026 in the '*Supplementary List*'.
9. Interim order, if any, to continue till the next date of hearing.
10. A photocopy of the order passed today be kept in the connected matters.

**ANIL KSHETARPAL, J.**

**RAJNEESH KUMAR GUPTA, J.**

**SEPTEMBER 9, 2026**

*jai/hr*